## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 455 TO BE ANSWERED ON 25.06.2019

#### SOCIAL WELFARE SCHEMES

#### 455. SHRI MANOJ KOTAK: SHRI RAJAN VICHARE:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of social welfare schemes being implemented in various States of the country along with the names of such schemes, specially for Maharashtra;
- (b) whether there are specific schemes for economically poor people particularly for women belonging to the weaker sections; and
- (c) if so, the details of these schemes along with the allocations made for such schemes?

#### **ANSWER**

### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c): The schemes being implemented by the Ministry of Social Justice and Empowerment in the country including in Maharashtra alongwith funds allocated for the year 2019-20 in each is attached as **Annexure**.

The schemes of the Ministry are meant for the weaker sections of society, including women. While in some schemes percentage of funds or seats are earmarked for women, some women specific initiatives are as under:

- (i) The three Corporations under the administrative control of the Ministry have schemes of Mahila Kisan Yojana, Mahila Samriddi Yojana, New Swarnima Yojana and Mahila Adhikarita Yojana.
- (ii) Integrated Programme for Senior Citizens has a component for 50 elderly senior citizen women under the scheme of Senior Citizen Homes.

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# Referred to reply to part (a to c) to Lok Sabha Unstarred Question No. 455 for 25-06-2019.

Schemes being implemented by the Ministry of Social Justice and Empowerment throughout the country including Maharashtra with allocation of funds for each scheme is given in the table

S.	Programme/Schemes	Allocation made for the
No.		year 2019-20
		(Rupees in Crore)
	Schemes for Scheduled Caste (SC)	(Itupees in Cross)
		355.00
1.	Pre Matric Scholarship for SCs	- 2926.82
2.	Post Matric Scholarship for SCs	30.00
3.	Free Coaching for SCs and Other Backward Classes (OBCs)	180.00
4.	Pradhan Mantri Adarsh Gram Yojana	490.00
5.	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	4,50.00.
6.	Babu Jagjivan Ram Chhatrawas Yojna for Boys	15.00
7.	Babu Jagjivan Ram Chhatrawas Yojna for Girls	92.76
8.	Assistance to Voluntary Organisations. for SCs	50.00
9.	Pre-matric Scholarships for the children of those engaged in	5.00
	unclean occupation	
10.	Special Central Assistance to Scheduled Castes Sub Plan	1300.00
11.	National Fellowship for SCs	260.00
12.	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	30.00
13.	National Overseas Scholarship for SCs	20.00
14.	Top Class Education for SCs	40.50
15.	Assistance to Scheduled Castes Development Corporations (SCDCs)	30.00
16.	National Scheduled Castes Finance and Development Corporation	100.00
17.	National Safai Karmachari Finance and Development Corporation	35:00
18.	Venture Capital Funds for SCs	60.00
19.	Credit Enhancement Gurantee Scheme for SCs	0.01
19.	Schemes for Backward Classes (OBC	s) .
20.	Pre-Matric Scholarship for OBCs students	120.00
21.	Post-Matric Scholarship for OBCs students	909.10
22.	Construction of Hostel for OBC Boys and Girls	30.00
23.	Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan	10.00

	for Overseas Studies for OBCs/EBCs	
24	Assistance for Skill Development of OBCs/EBCs/DNTs	30.00
24.	Assistance for Skin Development of ODCs	30.00
25.	National Fellowship for OBCs	23.00
26.	Dr. Ambedkar Post-Matric Scholarship for EBC students	10.00
.27.	Scheme for Development of Denotified, Nomadic and Semi-	10.00
	nomadic Tribes (DNTs) (Scholarship of Pre+Post Matric+	
	Nanaji Deshmukh Hostel)	
28.	National Backward Classes Development Corporation	80.00
29.	Rashtriya Vayoshri Yojna	105.00
·		4 
29. 30.	Scheme for prevention of Alcoholism and Substance (Drugs)	105.00 35.00
·		4 
·	Scheme for prevention of Alcoholism and Substance (Drugs)	4 
30.	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse.  Scheme for the Persons with Disabilities	35.00
·	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse.  Scheme for the Persons with Disabilities  Assistance to Disabled Persons for purchase/Fitting of Aids and	4 
30.	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse.  Scheme for the Persons with Disabilities	35.00

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